GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION No. 2361 TO BE ANSWERED ON 01.08.2016

BILINGUAL PRIMERS FOR ST STUDENT

2361. SHRI RAM CHARITRA NISHAD:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has taken any steps to remove language barriers in learning amongst tribal children and if so, the details thereof;

(b) whether special funds have been granted to Tribal Research Institutes to prepare bilingual primers (both in tribal and regional languages);

(c) if so, the details thereof; and

(d) the total funds sanctioned, released and spent for the said primers during the last three years and the current year, State/UT-wise and year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR)

- (a) Following steps have been taken to remove language barriers in learning amongst tribal children:
 - Initiatives for promoting multi-lingual education for tribal children by initiating with the children's mother tongue and slowly bridging with states' official language and English.
 - Development of wide range of textual materials/primers in children's mother tongue based on their experience and culture for use in classroom.

(b), (c) & (d) The Ministry of Tribal Affairs extends financial assistance to Tribal Research Institutes (TRIs) setup by the State Governments/Union Territories under the scheme of "Grants-in-aid to TRI" with the aim to preserve and promote Tribal culture, heritage, language, arts and crafts through Research and Documentation. Under the Scheme, funds are also made available to TRIs to prepare bilingual primers for the benefit of local ST students. The details of funds sanctioned, released and spent by the TRIs during last three years and current year are given at **Annexure.**

ANNEXURE

Annexure referred to in reply to part (b), (c) and (d) of LokSabha Unstarred Question No.2361 for answer on 01.08.2016 tabled by SHRI RAM CHARITRA NISHAD regarding "Bilingual Primers for ST Students".

(Rs in lakh)

Year	State/UT	Sanctioned	Released	Spent
2013-14	-	-	-	-
2014-15	Chhattisgarh	5.00	5.00	-
	Manipur	16.00 (incl other documentation activities)	16.00	16.00
2015-16	Tamil Nadu	28.00 (incl other documentation activities)	28.00	-
	Kerala	0.71	-	-
2016-17	-	-	-	-
